

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.12.2020 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 193 of 2020	Ashwani Setia Vs. Bhawani Industries Pvt. Ltd.	Abhishek Anand	Honey Satpal Naveen Kumar-R1
2.	Comp. App. (AT) (Ins) No. 384 of 2020	Muhamad Yavar Dhala Vs. Kavit Surana, Liquidator of Forward Shoes (India) Pvt. Ltd. (The Corporate Debtor)	Sumesh Dhawan	Abhishek Anand
3.	Comp. App. (AT) (Ins) No. 661 of 2020	Rajratan Babulal Agarwal Vs. Agarwal Coal Corporation India Pvt. Ltd. & Anr.	Anish Agarwal	VN Dubey (R1), Kunal Chheda (IRP)
4.	Comp. App. (AT) (Ins) No. 739 of 2020	Avasarala Venkateshwra Rao Vs. Servomax India Pvt. Ltd. & Ors.	Rajesh Bohra	G. Madhusudan Rao- R1 & R2
5.	Competition App.(AT) No.19 of 2020	Sundaram Brake Linings Ltd. & Ors. Vs. Chief Materials Manager, South Eastern Railways & Ors.	Aditya Verma	

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**